## Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

## Minutes of NC-V meeting held on 13.02.2014

The meeting No.44/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 13.02.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri V.K. Kohli, Director	R.O., TC, Noida
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.44/AM-14 dated 13.02.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 44/84-ALC3/2013 MEETING DATE : 13.02.2014

II I	-	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Approved
HQ File :01/84/050/00238/AM14/		Lic.No/Date:0510368746 18.10.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/101/2013-14/Hosy., dated 12.02.2014 as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
1	1.	Nylon/Spandex knitted	2,50,000	Nylon yarn 6,66/CR – 33.3/	9043 Kgs.
		Women's Seamless	Nos.	24/2, 22/22/10(S&Z Twist)	
		Bralette (contains total		Folded Elastic Tape 16mm (in	4,25,000
		weight of Nylon yarn and		rolls)	Meters
		Bare Lycra= 4718 Kgs.		Brushed Elastic Tape 8mm (in	1,27,500
				rolls)	Meters
				Metal O-Ring 8mm	2,52,500 Nos.
				Metal O-Ring with hook 8mm	2,52,500 Nos.
				Metal Adjusters 8mm	5,05,000 Nos.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

II I	3	12 02 2014	Status: Approved
HQ File :01/84/050/00221/AM14/		Lic.No/Date:0410151205 23.10.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. 7/207/2013-TSW, dated 12.02.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Hand bags made	9925 Nos.	Outer lining Cotton & Poly Jacquard	352.02 Meters
	out of textile		fabric with light knit backing/CTD.	
	materials, Style-		Vitello crom soft HR, width-57"	
	F51105/F51108		Outer lining 10.67 cms. valentine	165.78 Meters
			floral POP LW pebble PVC-	
			Poly/Cotton non-brush canvas/SIG C	

painted dot – FS Soft slub PVC-Poly/Cotton non-brush canvas/painted dot grid print-FS soft slub PVC-Poly/Cotton non-brush canvas, width-57"	
Inner lining 100% Polyester	1691.76 yards
lining/Polyester Satin lining – WR +	
IX clear PU coating/0.3mm white TELA PU with adhesive, width-58.5"	
Elast smooth brushed PVC	314.35 Meters
Elast shlooth brushed F V C	314.33 Weters
100% Spun Rayon woven tape	9601.14 Meters
(25mm) webbing	
Metal fitting	Net to net
Rivets	Net to net, set
Eyelets	Net to net
Zip Fasteners	2415.99 Meters
Slider	Net to net
Stopper	Net to net
25mm Rayon Surcingle webbing	2643.68 Yards
0.4mmX58 Inch Col. Lake green	21.32 yard
non-woven lining w/o adhesive,	
width-58"	
1.5mmX58 Inch Col. Lake green	6.69 yard
non-woven lining w/o adhesive,	
width-58"	
0.3mm Bonded Leather Board	14.08 Sq. foot
0.4mm Bonded Leather Board	947.57 Sq. foot
0.6mm Bonded Leather Board	1721.29 Sq. foot

			0.8mm Bonded Leather Board	31.28 Sq. foot
			1.6mm Bonded Leather Board	59.55 Sq. foot
			Texon Brand cellulose insole sheets	Net to net
			210D Nylon (0.1mm) lining material	1564.66 Sq. feet
			420D Nylon (White) lining material	48.78 yard
			Leather Auxiliary	144.71 Kgs.
			Water Based Adhesive	46.14 Kgs.
			Resin Nan Pao BWA-316CH	89.43 Kgs.
			Baoweilng Brand Adhesive	
			AR6450/D Primer	85.28 Kgs.
			AR6450/C – CH edge stain	56.36 Kgs.
			Sensormatic security label	As per packing
				policy
			Fabric care card brochure	- do -
			3 GM/6 GM Silica gel in aiwa paper	- do -
			sachet packing material	_
			Coach Non logo tissue paper packing	- do -
			material	
			Printed Poly bags packing material	- do -
_	-		Packing Boxes outer cartons	- do -
2.	Cow Leather Purse in combination with	9525 Nos.	Outer lining 10.67 cms. valentine floral POP LW pebble PVC-	581.03 Meters
	textile material,		Poly/Cotton non-brush canvas/SIG C	
	Style-51341		painted dot – FS Soft slub PVC-	
			Poly/Cotton non-brush	
			canvas/painted dot grid print-FS soft	
			slub PVC-Poly/Cotton non-brush	
			canvas, width-57"	
			Inner lining 100% Polyester	844.87 Yards

				lining/Polyester satin lining-WR + IX clear PU coating/ 0.3mm 18P white TELA PU with adhesive, width-58.5"	
				Metal fitting	Net to net
				Zip Fasteners	2381.25 Meters
				Slider	Net to net
				Stopper	Net to net
				Stopper	Net to net, set
				0.4mm Bonded Leather Board	123.83 Sq. foot
				0.6mm Bonded Leather Board	514.35 Sq. foot
				Texon Brand Cellulose Insole Sheet	Net to net
$\parallel_2$				210D Nylon (0.1mm) lining material	733.43 Sq. foot
				Water Based Adhesive	127.64 Kgs.
				Resin Nan Pao BWA-316CH	116.21 Kgs.
				Baoweilng Brand Adhesive	
				AR6450/D Primer	25.72 Kgs.
				AR6450/C – CH edge stain	51.44 Kgs.
				Fabric care card brochure	As per packing policy
				3 GM/6 GM Silica gel in aiwa paper	- do -
				sachet packing material	
				Printed Poly bags packing material	- do -
				Packing Boxes outer cartons	- do -
	3.	Textile Purses,	4459 Nos.	Outer lining 10.67 cms. valentine	136.26 Meters
		Style-F50684/		floral POP LW pebble PVC-	
		50850/F50672		Poly/Cotton non-brush canvas/SIG C	
				painted dot – FS Soft slub PVC-	
				Poly/Cotton non-brush	
				canvas/painted dot grid print-FS soft	

slub PVC-Poly/ Cotton non-brush	
canvas, width-57"	
Inner lining Spako G108/PL 24%	188.80 Meters
CO19% PU 57%/Musika Saffiano	
GR CH – white, width-58.5"	
Inner lining 100% Polyester	748.04 Yards
lining/Polyester satin lining-WR + IX	
clear PU coating/0.3mm white TELA	
PU with adhesive, width-58.5"	
Elast smooth brushed PVC	17.42 Meters
Rivets	Net to net, Set
Metal fitting	Net to net
Snap Fastners	Net to net
Eyelets	Net to net
Zip Fasteners	1679.65 Meters
Slider	Net to net
0.4mmX58 Inch Col. Lake green	0.97 yard
non-woven lining w/o adhesive,	
width-58"	
0.6mm Bonded Leather Board	86.93 Sq. foot
0.8mm Bonded Leather Board	15.78 Sq. foot
1.6mm Bonded Leather Board	3.64 Sq. foot
Texon brand cellulose insole sheets	Net to net
210D Nylon (0.1mm) lining material	127.34 Sq. foot
Leather Auxiliary	12.30 Kgs.
Water based adhesive	39.19 Kgs.
Resin Nan Pao BWA-316CH	32.57 Kgs.
Baoweilng Brand	

			AR6450/D Primer	8.04 Kgs.
			AR6450/C – CH edge stain	6.08 Kg.
			Sensormatic Security Label packing	As per packing
			material	policy
			Fabric Care Card	- do -
			3 GM/6 GM Silica gel in aiwa paper	- do -
			sachet packing material	
			Coach Non-logo Tissue paper	- do -
			packing material	
			Printed Poly Bags packing material	- do -
			Packing boxes outer cartons	- do -
4.	Cow Leather	5612 Nos.	Buckle	Net to net
	Belts, Style-		0.6mmX58 Inch Col. Lake green	20.04 yard
	61945/67419/		non-woven lining w/o adhesive,	-
	66426/F66106/		width-58"	
	F66128/F66130/		0.8mmX58 Inch Col. Lake green	164.64 yard
	F66916		non-woven lining w/o adhesive,	
			width-58"	
			1.0mmX58 Inch Col. Lake green	58.27 yard
			non-woven lining w/o adhesive,	
			width-58"	
			0.4mm Bonded Leather Board	9.90 Sq. foot
			0.8mm Bonded Leather Board	2223.61 Sq. foot
			Leather Auxiliary	1.65 Kgs.
			Water based adhesive	101.23 Kgs.
			Resin Nan Pao BWA-316CH	11.27 Kgs.
			Baoweilng Brand Adhesive	
			AR6450/D Primer	41.75 Kgs.
			AR6450/C – CH edge stain	68.63 Kgs.

	102P Hot melt adhesive	4.44 Kg.
	Fabric Care Card Brochure	As per packing
		policy
	3 GM/6 GM Silica gel in aiwa paper	- do -
	sachet packing material	
	Printed Poly Bags packing material	- do -
	Packing boxes	- do -
	Packing band	- do -
	Packing boxes outer cartons	- do -

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	1 3	12.02.2014	Status: Approved
HQ File :01/84/050/00227/AM14/		Lic.No/Date:5610003167 07.11.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.11/AM-13 held on 21.06.2012 as detailed below:

S.No.	Export Product		Export	Import item	Quantity allowed
			Quantity		
1.	Shade net	(Knitted	3,00,000	HDPE Granules	1,55,100 Kgs.
	coloured fabric).		Kgs.	LDPE Granules	79,200 Kgs.
				LLDPE Granules	79,200 Kgs.
				Additive Master batch U.V.	6000 Kgs.
				Stabilizer	
				Additive coloured Master	6000 Kgs.

				batch		
				HDPE Granules for packing material	As per policy.	packing
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

	Case No.:1/44/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred		
4	HQ File :01/84/050/00338/AM14/			Defer Date: 13.03.2014		
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.					

	Case No.:3/40/84-ALC3/2013	1 -		Status: Deferred
5	HQ File :01/84/050/00298/AM14/		Lic.No/Date:0310761804 13.12.2013	Defer Date: 13.03.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of Chemicals & Petro-Chemicals, Ministry of Chemicals & Fertilizers. It was decided to await the same and defer the case for re-listing on 13.03.2014.

Case No.:8/44/84-ALC3/2013	Party Name: GINZA INDUSTRIES LTD.	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
HQ File :01/84/050/00345/AM14/	RLA File :03/94/040/00784/AM14/	Lic.No/Date:0310761981 16.12.2013	Defer Date: 13.03.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided net content of each import item in export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 13.03.2014.

		Party Name: VRIJESH NATURAL FIBRE & FABRICS (INDIA) PVT. LTD.		Status: Deferred
7	HQ File :01/84/050/00343/AM14/		Lic.No/Date:0310762355 18.12.2013	Defer Date: 13.03.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.

	Case No.:9/44/84-ALC3/2013	Party Name: BRIGHT CHOICE OVERSEAS	I	Status: Deferred
8	HQ File :01/84/050/00346/AM14/		I	Defer Date: 13.03.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.

	Case No.:7/44/84-ALC3/2013	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Deferred
9	HQ File :01/84/050/00344/AM14/		Lic.No/Date:0310763395 26.12.2013	Defer Date: 13.03.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizers for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.

			Status: Deferred
10	HQ File :01/84/050/00341/AM14/		Defer Date: 27.02.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 27.02.2014.

Case No.:4/40/84-ALC3/2013	Party Name: PALM FIBRE (INDIA) PRIVATE LIMITED	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Approved		
HQ File :01/84/050/00299/AM14/	RLA File :10/24/040/00061/AM14/	Lic.No/Date:1010056339 07.01.2014			
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this					
case, on repeat basis as per decision	on taken in NC meeting No.49/AM-12	held on 22.03.2012 as detailed bel	ow:-		

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Vinyl backed coir mats or	1,50,000	Vinyl backed coir mats	1,54,500 Sq.
	mattings natural or bleached,	Sq. meter	or mattings natural or	meter
	stencilled or plain		bleached in roll form	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

II .	\ /	12.02.2014	Status: Approved
HQ File :01/84/050/00300/AM14/		Lic.No/Date:1010056340 07.01.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this

·	12	case, on repeat basis as per decision taken in NC meeting No.49/AM-12 held on 22.03.2012 as detailed			3.2012 as detailed be	
		S.No.	Export Product	Export	Import item	Quantity allowed
				Quantity		
		1.	Vinyl backed coir mats or	1,50,000	Vinyl backed coir mats	1,54,500 Sq.
		1.	mattings natural or bleached,	Sq. meter	or mattings natural or	meter
			stencilled or plain		bleached in roll form	

		Party Name: K H EXPORTS INDIA PRIVATE LIMITED,		Status: Deferred
13	HQ File :01/84/050/00340/AM14/		Lic.No/Date:0410154182 10.01.2014	Defer Date: 13.03.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.

13.02.2014	Deferred
	Defer Date: 13.03.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that export product 'non-woven textile articles' was not clear to the Committee. Export product 'textile articles' is general description. The Committee after deliberations decided to ask the applicant firm to specify the exact nomenclature of export product for consideration of the proposal. The case stands for re-listing on 13.03.2014.

Case No.:2/44/84-ALC3/2013	Party Name: SHALIMAR WIRES	Meet No/Date:44/84-ALC3/2013	Status:
	INDUSTRIES LTD.,	13.02.2014	Deferred

	HQ File :01/84/050/00339/AM14/	RLA File :02/24/040/00141/AM14/	Lic.No/Date:0210198911 17.01.2014	Defer Date: 13.03.2014
15				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that export product 'spirally linked canvas for paper machines made of Polyester Monofilament yarn' was not clear to the Committee. The Committee after deliberations decided to ask the applicant firm to provide a small sample of export product for consideration of the proposal. The case stands for re-listing on 13.03.2014.

Case No.:10/44/84-ALC3/2013	Party Name: D DECOR HOME FABRICS PVT. LTD.	Meet No/Date:44/84-ALC3/2013 13.02.2014	Status: Approved
HQ File :01/84/050/00347/AM14/	RLA File :03/94/040/00872/AM14/	Lic.No/Date:0310767255 22.01.2014	
<b>Decision:</b> The Committee conside	red the case as per agenda alongwith o	ther relevant papers and went the	rough the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	100% Polyester soft finish	31,400	100% Polyester velvet piece	32,028 Meter
	velvet fabrics	Meter	dyed fabric	(including 2%
				wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## MANUAL AGENDA CASE

(17)

Case No.489	M/s Sadhana Fashions, Panipat
NC 44/AM-14, dt. 13.02.2014	File No.01/84/162/061/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3310026344 dated 31.05.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.37/AM-14 held on 26.12.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies S-XL Ballerina (consisting of	25,00,000	Shoe outsole TRP with fabric	25,00,000
	one pair of Shoe Outsole TRP with	Pairs		Pair
	fabric per pair.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.490	M/s Alps Industries Ltd., Ghaziabad	
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/162/AM-14/DES-V	
Re-fixation of input output norms in respect of Advance Authorization No. 0510363932 dated		
29.08.2013.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.03.2014.

(19)

Case No.491	M/s Richa & Co., New Delhi	
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/278/AM-14/DES-V	
Re-fixation of input output norms in respect of Advance Authorization No.0510372653 dated		
05.12.2013.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to change the style number of export product No.2 from 14C02323/14C04550 to 14C02323/14C04570 in this case. The Committee after deliberations decided to change the style number of export product No.2 from 14C02323/14C04550 to 14C02323/14C04570.

(20)

Case No.492	M/s Tulip Clothing Pvt. Ltd., Tirupur, Tamil Nadu
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/158/AM-10/DES-V
Ratification of input output norms against Advance Authorization No.3210041587 dated 27.10.2009.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith copy of application set for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.

(21)

Case No.493	M/s Trexta India Leather Accessories Mfg. Co. Ltd., Chennai
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/177/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0410149217 dated 28.08.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 06.03.2014.

(22)

Case No.494	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai
NC 44/AM-14, dt.13.02.2014	File No.01/84/50/426/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0310717760 dated 20.12.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.

(23)

Case No.495	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai
NC 44/AM-14, dt. 13.02.2014	File No.01/84/50/427/AM-13/DES-V

Re-fixation of input output norms against Advance Authorization No.0310717396 dated 17.12.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.03.2014.

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